

MENTARY AFFAIRS (SHRI P. VENKATASUBBAIH): (a) The relative seniority of Direct recruit Assistants and those appointed substantively as Assistants from select list in the Ministry of Commerce has been assigned according to the quotas of substantive vacancies in the grade reserved respectively for them as prescribed under regulation 3(3) of the fourth schedule to the C.S.S. Rules, 1962.

(b) Question does not arise as their seniority has been fixed strictly in accordance with the rules and regulations which have been finalised after careful thought.

(c) Since the seniority rules of the Assistants' Grade follow the General principles for the fixation of *inter-se* seniority of direct recruits and promotees no change in the existing rules is contemplated.

Amount spent on Freight for Transportation of Cement and Clinker

4368. SHRI B. R. NAHATA: Will the Minister of INDUSTRY be pleased to state:

(a) what is the total amount of freight paid for transportation of

cement and clinkers from various cement factories in the country to different places;

(b) details factory-wise of total quantum of cement and clinkers transported; and

(c) their destination to which the cement and clinkers were transported from each factory during the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) The total amount of freight paid for transportation of cement and clinker during the years 1977, 1978 and 1979 is indicated below:—

Year	Amount paid (in million rupees)	
1977	..	983
1978	..	1103
1979	..	1087

(b) and (c). Quantum of clinker moved from various factories to different destinations during the years 1977, 1978 and 1979 is as under:—

Name of Factory	Destination to which transported	1977	1978	1979
		(Thousand		M.T.)
Satna Cement Works.	Durgapur	140	165	612
Shree Digviay Cement C., Sikka	Sewree	162	181	140
A.C.C. Works Khalari	Ahmedabad.	85	110	109
	Sindri	40	32	17
A.C.C. Works, Jamul	Sindri	3
TOTAL :—		427	488	421

A statement indicating the names of the factories and the quantities of cement moved to various States during the years 1977, 1978 and 1979 is laid on the Table of the House. [Placed in Library. See No LT-1093/80].

Foreign Collaboration for Production of various Cars and Jeeps

4369. SHRI A. NEELALOHITHA-DASAN NADAR: Will the Minister of INDUSTRY be pleased to lay a statement showing:

(a) a copy each of agreements in force with foreign collaborators for production of Ambassador Cars, Jeeps and Fiat cars;

(b) which are the manufacturing units of cars and jeeps that are now absolutely free of foreign collaboration and technical assistance; and

(c) what is the total of the remuneration paid to foreign firms by all the above manufacturers in the years 1975 to 1980?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA): (a) and (b). As reported by the manufacturers of these vehicles none of the manufacturers of cars and jeeps have any foreign collaboration in force for the items presently being manufactured by them. However, M/s. Hindustan Motors, the manufacturers of Ambassador Cars, have been granted approval by Government for import of technical know-how for the manufacture of a new design of cars. M/s. Mahindra and Mahindra Ltd. have been granted approval for foreign collaboration for the manufacture of diesel engines for use on the diesel driven vehicles to be manufactured by them.

(c) Information is being collected and will be laid on the Table of the House.

Regularisation of Casual Employees in Ministries

4370. SHRI K. PRADHANI: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government have collected information regarding the casual employees in the Ministries and Departments of the Government of India as on 31st May, 1980;

(b) whether Government have considered the question of regularising them; and

(c) if so, the procedure adopted by Government in regularisation of such casual employees?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) No, Sir. Since casual employees are recruited for work of casual nature. The situation keeps varying from time to time. Therefore, no such information is monitored centrally.

(b) and (c). However, instructions exist to consider such of the casual employees, who have put in 240 days of service in two consecutive years, for appointment against regular vacancies in Grade D posts subject to eligibility conditions being fulfilled by them.

Inclusion of Tanti, Tantwe and Khatwe Castes of North Bihar in Scheduled Castes

4371. SHRI BHOGEN德拉 JHA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that Tanti, Tantwe and Khatwe Castes of Madhubani, Darbhanga, Sitamarhi, Seharsa and other districts of North Bihar are socially untouchable and economically among the poorest and most exploited;